

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.01.2021** at 2.15 P.M  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : MA/857/2019 IN MA/216/2019

**PETITION NUMBER** : CP/468/IB/2017

**NAME OF THE APPLICANT** : Shark Dyeing Mills  
(Tirupur surya hitech apparels pvt ltd)

**NAME OF THE RESPONDENT** : G V Ravikumar & 2 others

**UNDER SECTION** : 39 of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **16.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS